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BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI

EXECUTION APPLICATION NO.41 OF 2023

IN
ORIGINAL APPLICATION NO.94 OF 2021

IN THE MATTER OF:

HAIDER ALI

.... APPLICANT

VERSUS

UNION OF INDIA & ORS.

...RESPONDENTS

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NEXT DATE. 16.04.2026

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FILED BY:



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Dated: 14-04-2026

New Delhi

BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW
DELHI

EXECUTION APPLICATION NO.41 OF 2023
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AFFIDAVIT

I, Sana Sathish Babu, S/o. Sana Subba Rao, aged about 53 years, C/o. the Andhra Cricket Association, Dr. YSR ACA-VDCA Cricket Stadium, D.No.10-24/1, NH-16, Pothinamallayyapalem, Viskhapatnam, Andhra Pradesh- 530041, presently at Vijayawada, do hereby solemnly affirm and sincerely state as follows:

1. I say and submit that I am the Honorary Secretary of the Andhra Cricket Association (Respondent No. 11) and I am fully conversant with the facts and circumstances of the present case and therefore competent and authorized to swear the present Affidavit.
2. I say and submit that the contents of the reply dated 01.07.2024, as well as the Additional Reply Affidavit dated 14.01.2026 filed on behalf of Respondent No. 11 pursuant to the Order dated 19.03.2025 passed by this Hon'ble Tribunal, may be read as part and parcel of this affidavit as if the same had been fully incorporated herein.
3. I say and submit Respondent No. 11 have completed the physical construction and installation of two (2) Rain Water Harvesting (RWH) and



groundwater recharge structures at the stadium; which have been built to specifications with graded pebbles and silica sand filtration layers. The ground water recharge structures are fully operational and have been completely functional since March 2026.


4. I say and submit that Respondent No. 11 has limited its groundwater extraction to the minimal and is utilizing the same to the highest degree of responsibility and in full adherence to the principles of sustainable water resource management.
5. I state that the contents of paragraphs 1 to 4 of this affidavit are true and correct to the best of my knowledge.

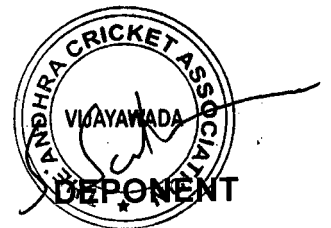


VERIFICATION

I say that the averments of facts stated herein above are true to my knowledge, no part of it is false and nothing material has been concealed there from.

Verified at ~~Vijayawada~~ on this the 5th of April, 2026


GANGANABOINA. NAGESWARA RAO
 B.Com: B.L
Advocate & Notary
 # 77-70-8, A.V.S. Reddy Road,
 Prakashnagar, VIJAYAWADA-15. A.P. md



Additional Affidavit in EA No.41 of 2023 in OA No.94 of 2021 titled Haider Ali Vs UOI & Ors

1 message

Byrapaneni Suyodhan <suyodhanb@gmail.com>

14 April 2026 at 13:29

To: sanobaraaliqureshi@gmail.com, gigicgeorge.adv42@yahoo.in, egov-mowr@nic.in

Sir,

Please find attached herewith copy of the Additional Affidavit on behalf of Respondent No.11 in EA No.41 of 2023 in OA No.94 of 2021 titled Haider Ali Vs UOI & Ors

Kindly treat this email along with attachment as a service copy of the Additional Affidavit.

Byrapaneni Suyodhan
Advocate
House No. 251, Sector - 15 A,
Noida, Uttar Pradesh - 201301,
Mob: +91 9818056506.

 **EA-Haider Ali-Additional Affidavit Service.pdf**
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